

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.770  
TO BE ANSWERED ON 7<sup>th</sup> FEBRUARY, 2023

**Aqua-Culture Entrepreneurs**

**770. SHRI DUSHYANT SINGH:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of investment made so far in the Pradhan Mantri Matsya Samapada Yojana, State-wise;
- (b) the progress of proposal to exempt India from WTO's restriction on the distant water fishing and it's potential impact if such a proposal fails;
- (c) the incentives given by the Ministry to startups and fish farms in the State of Rajasthan during the last five years; and
- (d) the steps taken by the Ministry to promote easy access to credit for aqua-culture entrepreneurs, fish farms and fishing activities?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" during the last two financial years (2020-21 and 2021-22) and the current financial year (2022-23) has accorded approvals to the proposals of 35 States and Union Territories and other Implementing agencies for a total investment worth Rs. 11783.18 crores. State-wise details of the proposals approved under PMMSY are furnished at Annexure.

(b): There is no restriction for India to undertake the distant water fishing. Besides, there is no such proposal.

(c): The Department of Fisheries, Government of India, under its various schemes including under PMMSY, during last five financial years from 2017-18 to 2021-22 and current financial year (2022-23 ) has accorded approvals to the proposals of Government of Rajasthan at a total outlay of Rs.47.89 crore with central share of Rs.15.83 crore for development of fisheries and aquaculture in the State and the approved activities includes establishment of hatcheries, construction of new freshwater grow-out, seed rearing and biofloc ponds, construction of saline alkaline ponds, establishment of Recirculatory Aquaculture (RAS) and Biofloc Units, establishment of reservoir cages and post-harvest transportation units.

(d): To promote easy access to credit for aqua-culture farmers, fish farms and fishing activities the Government of India in 2018-19 extended the facility of Kisan Credit Card (KCC) to fisher and fish farmers to help them meet their working capital needs. The fisheries-related working capital components covered under KCC include recurring cost towards seed, feed, organic and inorganic fertilizers, lime/other soil conditioners, harvesting and marketing charges, fuel/electricity charges, labour, lease rent (if leased water area) etc. For capture fisheries, the working capital includes the cost of fuel, ice, labouring charges, mooring/landing charges, etc. KCC holders for fisheries have the credit limit of Rs.2 lakh. Under KCC facility, interest subvention is also made available for animal husbandry and fisheries farmers @ 2% per annum at the time of disbursement of loan and additional interest subvention @ 3% per annum in case of prompt repayment as Prompt Repayment Incentive.

Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 created a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs. 7522.48 crore for a period of 5 years. FIDF provides concessional finance to the Eligible Entities (EEs), including SCs/STs/Marginal Farmers, Women entrepreneurs, Self Help Groups and Cooperatives, State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs).

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Statement referred to in reply to the Lok Sabha unstarred Question No. 770 for reply on 07<sup>th</sup> February, 2023—State-wise details of proposals approved under Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the Financial Years 2020-21, 2021-22 and 2022-23.

Sl. No.	Name of State/UT	Total Investment (In Rs. Crores)
(i)	(ii)	(iii)
1	Andaman & Nicobar	37.12
2	Andhra Pradesh	2121.03
3	Arunachal Pradesh	89.76
4	Assam	328.06
5	Bihar	302.42
6	Chhattisgarh	364.32
7	D & D& Dadra & NH	6.46
8	Delhi	5.33
9	Goa	94.68
10	Gujarat	739.42
11	Haryana	283.22
12	Himachal Pradesh	98.27
13	Jammu & Kashmir	88.58
14	Jharkhand	309.02
15	Karnataka	779.79
16	Kerala	540.87
17	Ladakh	14.82
18	Lakshadweep	55.88
19	Madhya Pradesh	497.03
20	Maharashtra	715.83
21	Manipur	83.47
22	Meghalaya	71.65
23	Mizoram	87.72
24	Nagaland	68.62
25	Odisha	632.12
26	Puducherry	81.56
27	Punjab	141.94
28	Rajasthan	43.05
29	Sikkim	47.33
30	Tamil Nadu	574.73
31	Telangana	226.78
32	Tripura	96.69
33	Uttar Pradesh	861.05
34	Uttarakhand	163.03
35	West Bengal	77.15
<b>Total A</b>		<b>10728.78</b>
36	Central Sector Projects	1054.40
<b>Total A+B</b>		<b>11783.18</b>

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